

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.07.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

12:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1810 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Atul Kumar Kansal Vs. Owners Welfare Association, Universal Trade Tower	Swapnil Gupta

Copy to: -

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-sd/-
Assistant Registrar